
ACIT Vs Indian Farmers Fertilizers Co-Operative Ltd. (IFFCO)

Income Tax Appeal No. 6836, 7492/DEL/2018

Court: Income Tax Appellate Tribunal (Delhi C Bench)

Date of Decision: Sept. 8, 2022

Acts Referred:

Income Tax Act, 1961 – Section 36(1)(iii), 143(3), 154

Citation: (2022) 09 ITAT CK 0015

Hon'ble Judges: Anil Chaturvedi, (AM); Astha Chandra, J

Bench: Division Bench

Advocate: Trandeep Singh, Ranu Mukharjee

Final Decision: Dismissed

Judgement